

**RESERVE BANK OF INDIA  
FOREIGN EXCHANGE DEPARTMENT  
CENTRAL OFFICE  
MUMBAI**

**CORRIGENDUM**

In the Notification No.FEMA.972003-RB dated July 8, 2003 of the Reserve Bank of India, Exchange Control Department, Central Office, published in the gazette of India Extraordinary, Part II, Section 3, sub-Section (i) vide G.S.R.630(E) dated August 04, 2003, the following shall be added at the end.

**Foot-note :**

The Principal Regulations were published in the Official Gazette vide G.S.R.No.396(E) dated May 5, 2000 in Part II, Section 3, Sub-Section (i) and subsequently amended vide G.S.R.No.576(E) dated August 19, 2002.

That as rectified and modified as aforesaid, the Principal Regulations shall remain in full force and effect.

**(Shyamala Gopinath)  
Deputy Governor  
08.11.2004**

**G.S.R.No.747(E)/16.11.2004**